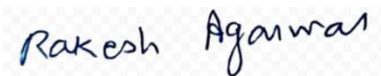


PROGRESSIVE METERS PRIVATE LIMITED - In Liquidation**(Liquidation Commencement date: 12.07.2024, order received on 30.07.2024 by the Liquidator)****List of Stakeholders prepared under regulation 31(1) of IBBI (Liquidation Process) Regulations, 2016 as on 1st September, 2024****List of Operational Creditors – Employees****(In Rs)**

Sl. No.	Name of Authorised Representative, if any	Name of Employee	Amount Claimed	Details of Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Remarks, if any
				Amount Admitted	Amount of claim for the period of 12 months preceding the liquidation commencement date	Nature of Claim					
1.	NA	Mukut Bansal	-	4,24,366	Nil	Unsecured	-	-	-	-	No claim submitted during liquidation process. Due to above, claim admitted on the basis of claim collated during the corporate insolvency resolution process and available details
2.	NA	Pradeep Singh	8,54,035	-	Nil	Unsecured	-	-	8,54,035	-	Claim not admitted as the matter under reference is under litigation at Saket District Court at New Delhi. The claim was also not admitted during CIRP by Resolution Professional.


Rakesh Kumar Agarwal, Liquidator**Progressive Meters Pvt Ltd - In Liquidation**

Reg No:IBBI/IPA-001/IP-P00443/2017-18/10786

20, N S Road, Block A, 1st Floor, Room No 15, Kolkata -1

AFA valid upto 24/01/2025

progressivemeters.sipl@gmail.com, rakesh202@hotmail.comDate:- 1st September, 2024, Place: Kolkata